LEGAL METROLOGY DEPARTMENT

NOTIFICATION


In exercise of powers conferred by sub-section (3) of section 5 of the Standards of Weights and Measures (Enforcement) Act, 1985, the Controller of Legal Metrology, Kerala, hereby defines the local limits of the persons appointed, under sub-section (1) of section 5 of the said Act to exercise his powers and discharge the duties conferred or imposed on him by or under this Act and Standards Act 1976, within the area mentioned against their names in column (2) of the Schedule from the date of assumption of charge.

SCHEDULE

<table>
<thead>
<tr>
<th>Name and Address</th>
<th>Local limits of Jurisdiction</th>
</tr>
</thead>
<tbody>
<tr>
<td>(1)</td>
<td>(2)</td>
</tr>
</tbody>
</table>

1. Shri G. Unnikrishnan,
   Inspector, Legal Metrology,
   Nedumangadu,
   Thiruvananthapuram

(Nd.)
Office of the Controller of Legal Metrology, Vikas Bhavan, Thiruvananthapuram.

Administrative Officer
for Controller (L. M.).